

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 495/(MAH)/2017
M.A. No. 520/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: Nivade Wind Farm Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|-------------|------------|
| | Chirag Mody Mitali Masa Himanshu Temb 1/b A2B & Partner | | <u>BSV</u> |

ORDER

MA 523/2017 IN CSA 492/230-232/NCLT/MB/MAH/2017
MA 522/2017 IN CSA 493/230-232/NCLT/MB/MAH/2017
MA 521/2017 IN CSA 494/230-232/NCLT/MB/MAH/2017
MA 520/2017 IN CSA 495/230-232/NCLT/MB/MAH/2017
MA 525/2017 IN CSA 496/230-232/NCLT/MB/MAH/2017
MA 526/2017 IN CSA 497/230-232/NCLT/MB/MAH/2017

Company Applications allowed, vide separate orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)